

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 5963–JK (LD) of 2021

DATED:- 29 - 12 - 2021

Sanction is hereby accorded to the appointment of Officer's of General Administration Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

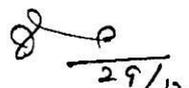
Sd/-
(Achal Sethi)
Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 29.12.2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, General Administration Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No.5963-JK(LD) of 2021 dated 29.12.2021

S.No	Title of the case	OIC
1	O.A No. /2021 titled Abdul Rashid Ganie and Ors vs UT of J&K and Ors	Mr. Shuaib Mohammad Naikoo, Under Secretary, GAD
2	O.A No./2021 titled Mohammad Qasim Wani Vs UT of J&K and Ors	Mr Shakeeb Arsallan, Under Secretary GAD
3	WP(C) No. /2021 titled Manzoor Ahmad Khan Vs UT of J&K and ors	Mr. Shuaib Mohammad Naikoo, Under Secretary, GAD
4	O.A No. /2021 titled Naveed Ahmad Bhat Vs Union Territory of J&k and Ors	Mr. Shuaib Mohammad Naikoo, Under Secretary, GAD
5	O.A No /2021 titled Tariq Mehmood Kohli vs Union of J&K and Ors	Mr. Girdhari Lal, Deputy Secretary, GAD
6	WP© No. /2021 titled Shazia Ahad vs UT of J&K and ors	Mr Shakzeeb Arsallan , Under Secretary, GAD
7	O.A No. /2021 titled Mohd Rafi Vs UT of J&K and Ors	Mr. Girdhari Lal, Deputy Secretary, GAD
8	O.A No. /2021 titled Nazir Ahmad Sheikh Vs UT of J&K and Ors	Mr. Girdhari Lal, Deputy Secretary, GAD


29/12